

DAILY BOARD (C.R. NO.20)
HIS HONOUR JUDGE SHRI. S. G. BORLEPWAR
(24.09.2020)

CIVIL SIDE

No.	Case No.	Title	Name of Advocate
<u>ORDER</u>			
1.	Suit - 103624/2008	GAWDE CONSTRUCTIONS PRIVATE LIMITED Vs SANDEEP GAJANAN DEVARUKHAR	AJIT S KARWANDE DITENDRA K MISHRA
<u>EX-PARTE JUDGMENT</u>			
2.	Suit - 101246/2015	State Bank of Hyderabad Vs 1.Haresh Ramesh Tayade 2.Ramesh B. Tayade	Vivek S. Sawant
<u>ARGUMENTS</u>			
3.	Suit - 100650/2015	The Trustees pf the Port of Bombay Vs B.R.Herman and Mohatta India Pvt. Ltd.	Ms. M.V. Kini and Co.
<u>FRAMING ISSUES</u>			
4.	Suit - 101619/2018	Nahar Builders Ltd Vs 1. Mr. Sudeep Singh 2. Kotak Mahindra Bank	FF and Associates
5.	Suit - 101620/2018	Nahar Builders Ltd Vs 1. Mr. Nilesh Ramdas Shirkar 2. Bank of India	FF and Associates
6.	Suit - 101621/2018	Nahar Builders Ltd Vs Mr. Satish Rungta	FF and Associates

7.	Suit - 101622/2018	Nahar Builders Ltd Vs Mr. Jeff Powell	FF and Associates
8.	Suit - 101690/2018	Nahar Builders Ltd Vs Yarrow Yucca Vinca CHS Ltd	FF and Associates
9.	Suit - 101826/2018	Nahar Builders Ltd Vs Lillium Lantana CHS Ltd	FF and Associates